

National Company Law Tribunal

Allahabad Bench

CP NO. 56/Ald/2017.
CA NO 5/Ald/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: Jubilant Capital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 230/232 of companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	M. K. Bagri	O.L. SH	RD to liquidator	
<u>2.</u>	Rahul Agrawal	Advocate	Petitioner	Rahul Agrawal

Sri Rahul Agrawal for the petitioner company and Sri M.K. Bagri, learned Official Liquidator for the Central Government.

The report of the O.L. has been filed and is on record. The learned O.L. seeks time to file an affidavit on behalf of R.D. in a day or two in the Registry of this Tribunal. Hence, the time is granted, a copy thereof to be provided to the counsel for the company petitioner liberty is granted to file a report / affidavit if any in the matter.

The matter be listed on 18.07.2017.

Order Date: 01.06.2017
Sharad Srivastava

(H.P. CHATURVEDI, MEMBER (Judicial))